

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS

RAJYA SABHA
UNSTARRED QUESTION NO.2251
TO BE ANSWERED ON 15.03.2018

DOKLAM BORDER DISPUTE

†2251. SHRI SANJAY RAUT:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Doklam border dispute has been resolved;
- (b) if so, the manner in which it has been resolved;
- (c) if not, the reasons therefor;
- (d) whether it is a fact that China has continued the work of construction of roads even after the withdrawal of army from the border; and
- (e) if so, the steps taken by the Government to stop it?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V.K. SINGH (RETD)]

(a) to (e) The face-off between the Indian and Chinese border personnel in Doklam area of Bhutan started when the Chinese side tried to alter the status quo by building a road in the area in violation of its existing understandings both with Bhutan and India. On the basis of persistent diplomatic communications, the disengagement of Indian and Chinese border personnel in the Doklam area was accomplished on 28 August 2017. This also addressed India's concerns about China's road construction activity in the area.

Since the disengagement of Indian and Chinese border personnel in the Doklam area on 28 August 2017, there have been no new developments at the face-off site and its vicinity. The status quo prevails in this area.

Government keeps a constant watch on all developments having a bearing on India's security and takes all necessary measures to safeguard it.
